

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 114 of 2015 & 131 of 2015

Dated: 8th January, 2016

In the matter of :

Appeal No. 114 of 2015

Gujarat Urja Vikas Nigam Ltd.

... Appellant(s)

Versus

**Taxus Infrastructure & Power
Project Pvt. Ltd.**

...Respondent(s)

Appeal No. 131 of 2015

**Taxus Infrastructure & Power
Project Pvt. Ltd.**

... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

...Respondent(s)

ORDER

Court has not assembled today.

Appeals are posted for further hearing on **9th February, 2016.**

Court Master